NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.18/(MAH)/2016 CA No. 90/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2016

NAME OF THE PARTIES:

M/s. MC Davar Holdings Pvt. Ltd.

V/s. M/s. Aurosagar Estates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
7	DINTAR MADON YLN.N. Ania	Sr. Advocaté	Mole
	& Co. for		<i></i> .
	Rolling North	& Adams	
	ROHAN DESHPANDE, 1/B AJAY KUM.	AR, ADVOCATE	4
		ODDED	1

ORDER

C.A. No. 90/2016 in C.P. No. 18/241/NCLT/MB/MAH/2016

- 1. Ld. Representatives of both the sides are present. As per the consent of both the sides matter is adjourned to 16.12.2016.
- Liberty has been granted to the Respondent to file a Reply to the Rejoinder on or before next date of hearing.
- 3. Order dated 29.08.20169 shall remain in operation.

Date: 15.11.2016

sd/-

Shri M.K. Shrawat Member (Judicial)